

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1432

ANSWERED ON:09.12.2004

LICENCE FEE ON TV RADIO SETS

Badiga Shri Ramakrishna;Hasan Chaudhary Munawwar;Nagpal Shri Harish;Sethi Shri Arjun Charan;Singh Shri Prabhunath;Singh Shri Sugrib;Yadav Shri Baleshwar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

:

- (a) whether the Government proposes to impose annual licence fee on TV and Radio sets;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government has assessed the likely impact on the middle/lower middle and weaker sections of society;
- (d) if so, whether the Government propose to re-consider its decision; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF ENVIRONMENT AND FORESTS ( SHRI A. RAJA )

(a) to (e) No specific proposals are under consideration. However, various ideas have been mooted for strengthening Prasar Bharati's autonomous financial base.